



आयकर अपीलिय अधिकरण, चण्डीगढ़ न्यायपीठें, चण्डीगढ़
Income Tax Appellate Tribunal, Chandigarh Benches, Chandigarh

Date: 19.05.2026

List of Tribunal Orders pronounced

Sr. No.	ITA/MA/SA No.	Name of the case	Bench	Date of hearing	Order Pronounced Date	Result
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Manoj Kumar Aggarwal, AM			
1	ITA No. 1794/Chd/25	Sanawar Montessori Edu.	B	18.05.2026	19.05.2026	Dismissed
2	ITA No. 1099/Chd/25	Vinay	B	18.05.2026	19.05.2026	Allowed
3	ITA No. 1658/Chd/25	Sh. Jarnail Singh	B	18.05.2026	19.05.2026	Allowed
4	ITA No. 1657/Chd/25	Vardhman Enterprises	B	18.05.2026	19.05.2026	Allowed
5	ITA No. 726/Chd/25	Shri Bajrang Lal Kedia	B	18.05.2026	19.05.2026	Allowed
6 & 7	ITA Nos. 569 & 570/Chd/26	Swami Rama Gurmat Mission	B	18.05.2026	19.05.2026	Allowed
8 & 9	SA Nos. 31 & 32/Chd/26	Haleon India Pvt.	A	18.05.2026	19.05.2026	Allowed
10	SA No. 33/Chd/26	Hindustan Unilever Ltd.	A	18.05.2026	19.05.2026	Allowed
11	MA No. 24/Chd/25	Jimmi Resorts Pvt.	A	05.05.2026	19.05.2026	Dismissed
Author: Sh. Laliet Kumar, JM			Co-Author: Sh. Krinwant Sahay, AM			
1 & 2	ITA Nos. 810 & 1607/Chd/25	Escorts Heart Institute and Research Centre	A	15.05.2026	19.05.2026	Dismissed
Author: Sh. Manoj Kumar Aggarwal, AM			Co-Author: Sh. Laliet Kumar, JM			
1	ITA No. 1703/Chd/25	Sh. Tejinder Pal Singh	A	19.05.2026	19.05.2026	Dismissed


Assistant Registrar